

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1159 of 2007

Wednesday this the 28th day of November, 2007

Hon'ble Mr. Justice Khem Karan, V.C.
Hon'ble Mr. K.S. Menon, Member (A)

Hari Shanker Singh, Son of Prahlad Singh, Resident of Mohallah-Jangal Tulsiram Bichhiya, Near Suman Public School, P.O. P.A.C. Camp-Gorakhpur, Presently posted as a Senior Travelling Inspector of Station Account, N.E. Railway.

Applicant

By Advocate Sri H.P. Gupta

Versus

1. Union of India, through G.M. North Eastern Railway, Gorakhpur.
2. Deputy Finance and Chief Accounts Officer (Administration) N.E. Railway-Gorakhpur.
3. Accounts Officer (Administration) N.E. Railway, Gorakhpur.
4. General Manager (Personal) N.E. Railway-Gorakhpur.

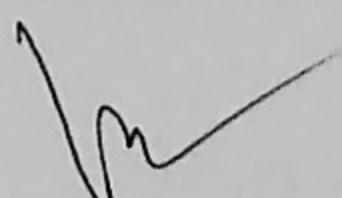
Respondents

By Advocate Sri P.N. Rai

ORDER

By Justice Khem Karan, V.C.

The applicant is praying for quashing the Order dated 29.03.2004 (annexure-3) by which he was given proforma promotion w.e.f. 03.09.2001 and is also praying for commanding the respondents to give him actual promotion from 03.09.2001 with all consequential benefits. When we put a pointed query to learned counsel for the applicant as to how the applicant was coming after about more than 3 years of said order dated 29.03.2004, learned counsel has stated that applicant continued giving representations to the authorities, for rectifying the error and for giving him actual promotion from 03.09.2001. He has drawn our attention towards the communication dated 19.03.2007 (annexure-7) by which the administration has informed him about his representation for rectifying the order dated 23.09.2004. We are of the



view that this O.A. is highly time barred as the main grievance of the applicant is against the order of 2004 by which he was given proforma promotion. Giving up representations will not extend the period of limitation. Moreover, these representations, if any, were not statutory one so, the O.A. being time barred is dismissed, as such.

/M.M/

Member (A)

28/11/07

Vice Chairman

28.11.07